

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No.589 of 2020

Dr. Anand Kumar Sinha & Another Petitioners

Versus

The State of Jharkhand & Another Opposite Parties

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Saurabh Shekhar, Advocate

For the State : Mr. Sreenu Garapati, S.C. III

04/26.03.2021 Heard Mr. Saurabh Shekhar, learned counsel for the petitioner and Mr. Sreenu Garapati, learned counsel for the opposite parties.

This contempt petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Opposite parties are directed to file further affidavit disclosing what decision has been taken in favour of petitioners in the light of order passed in W.P.(S) No.2419 of 2019.

Post this matter after four weeks on the assigned day.

(Sanjay Kumar Dwivedi, J.)

Anit